

corporate level. In most cases the awards are implemented expeditiously and only in rare cases they are challenged after the company obtains Government's permission.

#### DESU Suffering Losses and Posting of Additional General Manager

10351. SHRI SUDHIR GIRI : Will the Minister of ENERGY be pleased to state :

(a) whether Delhi Electric Supply Undertaking is continuously losing while in other metro-cities, similar organizations are not ;

(b) the annual expenditure of DESU from 1979 to 1983 and its income and corresponding of similar bodies for Bombay, Madras and Kanpur ;

(c) whether Government post additional General Manager in each metrocity electricity organization ;

(d) the number of Additional General Managers posted to DESU since 1960 indicating the nature of their duties, salary drawn and period of their posting as Additional General Manager and annual expenditure since their posting on non-recurring items and separately under other charges ; and

(e) whether Government propose to constitute a Judicial Committee to probe into suitability of this posting ?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHAMMAD KHAN) : (a) to (e). The information is being collected and will be laid on the Table of the House.

#### Manufacture of Cancer Drugs

10352. SHRI MANMOHAN TUDU : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether efforts are being made to manufacture cancer drugs indigenously ;

(b) if so, the period by which the production of such cancer drugs are expected

to be started in the country ; and

(c) the steps taken in this regard ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) : (a) to (c). Industrial approvals were issued for the manufacture of Anti-Cancer drugs Vincristin, Vinblastine and Cis-Platinum. Production of Vincristin, Vinblastine and Cis-Platinum has since commenced.

#### Supply of Linear Alkyl Benzene by IPCL, New Delhi

10353. SHRI TAYYAB HUSSAIN : SHRI SUNDER SINGH :

Will the Minister of ENERGY be pleased to state :

(a) whether Indian Petro-Chemicals Limited is using its discretion in supplying Linear Alkyl Benzene ;

(b) whether IPCL is supplying LAB to units which are neither-registered under small scale industries nor power-operated in violation of the order No. 6(1)/81-SST Bd. dated 11 September, 1981 of Development Commissioner, Small Scale Industries ;

(c) whether Government are losing huge amounts of excise duty since IPCL is supplying LAB to units which are neither power-operated nor registered with small scale industries ;

(d) whether IPCL is supplying very less quantity of LAB to Industries which are power-operated and registered under small scale industries through Director of Industries and other authorities have sent their assessment for 5 tons to IPCL ; and

(e) the guidelines for supplying LAB to registered small scale industries which are power-operated ?

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR) : (a) and (e). Indian Petrochemicals Corporation Limited (IPCL) has a distribution policy for supply of Linear Alkyl Benzene (LAB) to small scale units. No distinction is made between such

units which use power and those who do not use power.

(b) IPCL is at present supplying LAB to the units registered under SSI or DGTD. LAB was also supplied to a few registered customers during its free availability.

(c) Excise duty on LAB is collected by IPCL at the time of sale.

(d) IPCL's policy is to supply the full requirement of LAB upto 5 tonnes a month to the existing customers in small scale sector.

#### Anti-Pollution Machinery Installed at Indraprastha Power Station

10354. SHRI NAWAL KISHORE SHARMA :  
SHRI RAJNATH SONKAR SHASTRI :

Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that the Universal Oil Products of the United States had installed anti-pollution machinery called 'electrostatic precipitators' on the eve of Asiad at a cost of Rs. 3 crores at the Indraprastha Power Station of Delhi Electric Supply Undertaking ;

(b) whether it is also a fact that the US firm had assured efficiency of the machinery of 99.7 per cent ;

(c) whether it is also a fact that within months of the installation, the DESU officials discovered that the device had failed to achieve the desired result ;

(d) whether the Delhi Electric Supply Undertaking have approached the American firm in regard to failure of machinery ; and

(e) the response of the US firm and the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHAMMAD KHAN) : (a) Yes, Sir, M/s U.O.P. of USA had executed the work

of supply, extension, modification and gas conditioning of electrostatic precipitators of Unit 2, 3 and 4 of I.P. Station before Asiad 82.

(b) Yes, Sir.

(c) Yes, Sir.

(d) Yes, Sir.

(e) DESU have vigorously pursued the matter with the firm to make necessary modifications/improvements for achieving accepted/contracted performance level. But the firm has not yet responded by taking any corrective/remedial action. BHEL has been requested to examine the existing system and submit proposal for modification/extension of the ESP system of Unit No. 2, 3 and 4 so as to improve the performance.

#### Concessional rate of Customs Duty on import of Intermediates Drugs

10355. SHRI DAULATSINHJI JADEJA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the names of drugs alongwith the name of intermediates from which drugs are made in the country ;

(b) the concessional rate of customs duty on import of these intermediates, unit-wise ; and

(c) the reasons why the concessional rate of customs duty has not been implemented in each case ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) :

(a) to (c). A number of Drugs are produced in the country from Drug Intermediates. Some of these intermediates are produced in the country and some are imported. Some important intermediates required for the production of essential drugs are levied a concessional rate of customs duty. Names of these intermediates and the drugs for which they are used are given in the attached Statement.

Concessional Custom duty on intermediates required for the production of Bulk Drugs is granted on merits.